

**12.15 hrs.**

**Title:** Regarding passage of messages relating to the Appropriation (No. 3 and 4) Bill, 2000 and adoption of motions for the Committee on Offices of Profit and the Committee on Public Accounts.

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

1. "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No.3) Bill, 2000 which was passed by the Lok Sabha at its sitting held on the 21<sup>st</sup> August, 2000 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."
2. "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No.4) Bill, 2000, which was passed by the Lok Sabha at its sitting held on the 21<sup>st</sup> August, 2000 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."
3. 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Tuesday, the 17<sup>th</sup> August, 2000 adopted the following motion in regard to the Committee on Offices of Profit:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do elect one member of the Rajya Sabha to the Joint Committee on Offices of Profit in the vacancy caused by the retirement of Shri E. Balanandan from the Rajya Sabha and resolves that the House do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, one member from among the members of the House to the said Joint Committee to fill the vacancy"

I am further to inform the Lok Sabha that in pursuance of the above motion, Shri Nilotpal Basu, Member of Rajya Sabha has been duly elected to the said Committee.'

4. 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Wednesday, the 9<sup>th</sup> August, 2000 adopted the following motion in regard to the Committee on Public Accounts:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate one Member from Rajya Sabha vice Shri Vayalar Ravi retired from Rajya Sabha to associate with the Committee on Public Accounts of the Lok Sabha for the unexpired portion of the term of the Committee and do proceed to elect in such manner as the Chairman may direct, one Member from among the members of the House to serve on the said Committee".

I am further to inform the Lok Sabha that in pursuance of the above motion, Shri Onward L. Nongdu, Member, Rajya Sabha has been duly elected to the said Committee.'

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